

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Reconstitution of Committee for Service Conditions of the District Judiciary.

ORDER

No.: 97 of 2026/RG

Dated: 27.01.2026

Consequent upon retirement on superannuation of Hon'ble Mr. Justice Vinod Chatterji Koul, the Committee constituted in compliance to Order dated 04.01.2024, passed by the Hon'ble Supreme Court of India in Writ Petition (Civil) 643 of 2015 titled All India Judges Association Vs Union of India & Ors, vide High Court Order No. 92 of 2024/RG dated 26.01.2024 readwith High Court Order No. 137 of 2024/RG dated 02.02.2024, is reconstituted as under:-

Committee for Service Conditions of the District Judiciary	Hon'ble Mr. Justice Sanjay Dhar Hon'ble Mr. Justice Mohd Akram Chowdhary Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K Secretary, Law and Justice, UT of Ladakh Ex-Officio Secretary:- Registrar General, High Court of J&K and Ladakh Presenting Officer:- Registrar Rules, High Court of J&K and Ladakh. Nodal Officer:- Shri Pawan Dev Kotwal, District and Sessions Judge (Retired)
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Note:- The Hon'ble Chairperson may co-opt the officers of the Government of UTs of J&K and Ladakh including the Secretaries in the Department of Home, Health, Personnel and Public Works, when issues concerning these departments are being deliberated upon and implemented.

By Order



**(M. K Sharma)
Registrar General**

Dated: 27.01.2026

No: 3544-46/RG/GS

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. Justice Sanjay Dhar, Judge, High Court of J&K and Ladakh;
3. Secretary to Hon'ble Mr. Justice Mohd Akram Chowdhary, Judge, High Court of J&K and Ladakh;

.....for kind information of their Lordships.

4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K;
5. Secretary, Law and Justice, UT of Ladakh;
6. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
7. Director, J&K Judicial Academy, Jammu;
8. Registrar Rules, High Court of J&K and Ladakh, Jammu;
9. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
10. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
11. Chief Accounts Officer, High Court of J&K and Ladakh, Jammu;
12. Shri Pawan Dev Kotwal, District and Sessions Judge (Retired);
13. Deputy Registrar, Legal Section, High Court of J&K and Ladakh, Jammu;
.....for information.
14. Incharge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of High Court.
15. Incharge Library, High Court of J&K and Ladakh Jammu/Srinagar for information and keeping the record of the same.
16. Order book.



Registrar General